

perform their Hajj by going to Mecca and Medina from Chennai airport. This year, the Government has announced to board all the pilgrims from Cochin instead of Chennai airport. Cochin is about 700-800 kms. away from Chennai airport and it is very tedious for Hajjis to board from Cochin. Hajjis have to come to Chennai, they have to stay there for four to five days to get the relevant documents from the Tamil Nadu State Hajj Committee and they have to deposit their goods and luggage, have to get all the documents. They have to stay for four-five days in Chennai and then, from there, they have to go to Cochin. It is practically very, very difficult. Our hon. Chief Minister of Tamil Nadu, Shri Edappadi K. Palaniswami also has written a letter to our hon. Prime Minister, Modi*ji* regarding this matter and requested to allow the pilgrims to board from Chennai airport instead of Cochin airport. I request our hon. Prime Minister to consider the request of hon. Chief Minister of Tamil Nadu and do the needful. Thank you, Sir.

SHRI MUZIBULLA KHAN (Odisha): Sir, I associate myself with the issue raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

MR. CHAIRMAN: It is a very genuine problem. Shri Mukhtar Abbas Naqvi and Jaishankar*ji*; have to attend to this problem. Thaawar Chand*ji*, please take note of this suggestion and then pass it on to them.

Release of pending dues of Andhra Pradesh State Civil Supplies Corporation Ltd.

SHRI SUBHAS CHANDRA BOSE PILLI (Andhra Pradesh): Sir, thank you very much for giving me the opportunity on the subject of release of pending amounts to the AP State Civil Supplies Corporation Ltd. (APSCSCL). The State Government of

Andhra Pradesh is duty-bound for the procurement of paddy from the farmers and their timely payment...

MR. CHAIRMAN: The technical people from Lok Sabha may please check the mike.

SHRI SUBHAS CHANDRA BOSE PILLI: The AP State Civil Supplies Corporation is mandated to procure at MSP without any reservation. It is further to bring to light that this extensive and timely procurement by the AP Civil Supplies Corporation has drained its resources. It is becoming increasingly difficult for it to mobilize resources for MSP operations as it has already exhausted all options available for borrowing from the financial institutions. An amount of Rs.4,282 crores to AP Civil Supplies Corporation is due from the Government of India. Out of this amount of Rs.4,282 crores pending, Rs.1,599 crores pertain to 10 per cent withheld amounts of rice subsidy from 2013-14 to 2016-17 and for which all CAG audited financial statements have been submitted; Rs.1,723 crores pertain to 'Pradhan Mantri Garib Kalyan Anna Yojana' and the balance of Rs.960 crores pertain to advance claims for 3rd quarter of financial year 2020-21. I would, therefore, urge upon the Food and Public Distribution Minister, Shri Piyush Goyal to intervene in the matter and issue suitable instructions for the pending amounts to be released in the best interests of the farmers of Andhra Pradesh.

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the issue raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

Capture of Gujarat fishermen and their fishing boats by Pakistan Marine Police

श्री शक्तिसिंह गोहिल (गुजरात): माननीय सभापति महोदय, गुजरात का जो भी समुद्र तट है, वह पाकिस्तान से लगा हुआ है और गुजरात के मछुआरों को उनकी फिशिंग बोट्स के साथ पाकिस्तान मरीन बार-बार उठाकर ले जाता है। हाल में ही अभी की बात करें, तो 1,100 फिशिंग बोट्स और 400 मछुआरे पाकिस्तान की कराची जेल में कैद हैं। मैं आपके जरिए सरकार से अनुरोध करना चाहता हूँ कि वह इनको जल्द से जल्द वापस लाने के लिए और बोट्स को भी वापस लाने के लिए कदम उठाए। माननीय सभापति महोदय, 2007 से 2010 में वैसल ट्रैकिंग सिस्टम के लिए जो पैसे लगे थे, सीएजी ने कहा है कि उसमें irregularities हुई हैं। हमारे समुद्र